

(b) why have the details of the accord not been made public yet;

(c) how does the accord address the main demand of NSCN-IM for integration of all Naga-inhabited areas in North-East India including Manipur, Arunachal Pradesh and Assam;

(d) what special privileges, over and above those guaranteed by Article 371-A of the Constitution of India, will this accord promise to the Nagas; and

(e) when will the final accord be signed between Government and Naga groups?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (e) The Government of India signed a Framework Agreement with the NSCN on Naga issue on August, 3, 2015, which lays down broad principles within which the final agreement would be worked out. Consultations with all the stakeholders including State Governments involved will be held before reaching the final agreement.

Deploying additional border guards of BSF

2154. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the proposals from the Border Security Force (BSF) on matter of deploying additional border guards along the international borders is pending with the Ministry for long; and

(b) if so, the details thereof and the response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) No, Sir. No such proposal of BSF is pending in this Ministry for long. However, recently BSF has deployed 18 additional companies on International Border in Punjab.

Projects undertaken by NDMA

2155. SHRI AAYANUR MANJUNATHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the major projects undertaken by the National Disaster Management Authority (NDMA) during last three years for disaster mitigation in the country;

(b) the State and project-wise details of funds allocated, released and utilized for these projects during each of the last three years and the current year;

(c) whether cases of alleged irregularities in the implementation of the projects or abandoning projects mid-way have been reported; and